

# THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/114/2025/Rect/23

Dated Shillong 10<sup>th</sup> February, 2026

## NOTIFICATION

### RESULT OF THE WRITTEN EXAMINATION FOR THE POST OF ASSISTANT PROTOCOL OFFICER

The result of the written examination for the post of Assistant Protocol Officer held on 31.01.2026 is hereby declared. The following are the candidates who have been found eligible for the personal interview:

<b>Sl. No.</b>	<b>Roll Nos.</b>	<b>Name of the Candidates</b>
1.	<b>2729</b>	Shri Ksan Kupar Nongrang
2.	<b>3030</b>	Shri Pulljohnstar Wanniang
3.	<b>2699</b>	Shri Kevin Troyden Mawlieh
4.	<b>3179</b>	Shri Sambhalang Nongrum
5.	<b>3373</b>	Shri Werlan Kharsati
6.	<b>2407</b>	Shri Dom Tesilbirth D Shira
7.	<b>2713</b>	Shri Khrawkupar Sohkhlet
8.	<b>2952</b>	Shri Nehemiah Meha Ngi Kharpuri
9.	<b>2718</b>	Shri Kitborlang Blah
10.	<b>3170</b>	Shri Sainphyrnai Marbaniang

The above candidates shall report for the personal interview on 3<sup>rd</sup> March, 2026 at 10:00 A.M. in the High Court premises along with all relevant documents in original.

By Order,

REGISTRAR GENERAL

Page 1 of 2

283  
10/2/26

Copy to:

1. The Registrar and PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of the Hon'ble the Chief Justice.
2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
4. The Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
5. The concerned candidates for information and necessary action.
- ~~6.~~ The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
7. Notice Board.
8. Office file.

  
**REGISTRAR GENERAL**